

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3256
ANSWERED ON:16.08.2005
CHANGES IN POLICY REGARDING HOUSING SECTOR
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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has recently decided to bring some changes in its policy regarding housing sector as reported in the leading newspapers dated July 25, 2005;
- (b) if so, the facts thereof;
- (c) the reasons for bringing out these changes in the policy of DDA;
- (d) the guidelines laid down in this regard;
- (e) the details of norms prescribed for the private builders;
- (f) the task to be assigned to private sector by the DDA; and
- (g) the likely impact thereof on availability of low price houses for middle class people?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT(SHRI GHULAM NABI AZAD)

(a)to(g): The Draft Master Plan for Delhi (MPD)-2021 envisages development of housing, slum rehabilitation and reconstruction and delivery of serviced land, not only by the public agencies, but also by the involvement of private sector. In pursuance thereof, the Delhi Development Authority in its meeting, held on 19.7.2005, has proposed formulation of a policy in consultation with various stake holders including the land owners. Detailed modalities for implementation of this strategy and guidelines & norms for the involvement of private sector has not been finalised.